

OA 1712/94, OA 1757/94, OA 1507/94,
OA 1463/94, OA 251/93, OA 1733/93,
OA 1292/94 and O.A. 10/95

26/12/97

Hon. Mr. S. Dayal, AM.

Hon. Mr. D.V.R.S.G. Dattatreya, JM

None for the applicant in all the O.A.s.

Sri N.P. Singh, proxy-counsel to Sri J.N. Tiwari;
~~Counsel for the respondents~~ and as counsel
for the respondents in O.A. No. 1507/94 and
O.A. No. 251/93 out of the bunch of 8 cases, is
present. The ~~order~~^{order} sheet shows that the
learned counsel for the applicants have not
been present or have not filed responses
for considerable period of time. Under these
circumstances, the O.A. No. 1712/94, OA. 1757/94,
OA. 1507/94, OA 1463/94, OA 251/93, OA 1733/93,
OA 1292/94 and O.A. 10/95 are dismissed
in default and for non-prosecution.


JM.


AM.

(a)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

O.A.No: 1712 of 1994

Surendra Kumar aged about 26 years S/O Late Sri Laxmi
Maryan R/O Malookpur Bareilly 101 Biharipur Pavareypur
Kasagram.

.....Applicant

Versus.

1. Union of India, through Secretary Indian Council of Agricultural Research New Delhi.
2. The Director Indian Veterinary Research Institute Izzatnagar, Bareilly.
3. The Farm Manager (Horticulture) Fm, Farm Section Indian Veterinary Research Institute Izzatnagar, Bareilly.

.....Respondents

With

O.A.No: 1757 of 1994

1. Bhullan Khan S/O Shri Chuullan Khan Aged About 22 years R/O Village Shikarpur Chaudhari P.O. Izzatnagar Bareilly Presently is Working under kind control Dr. H.N. Pandey, Scientist Incharge (Farm) Farm Section, Indian Veterinary Research Institute (I.V.R.I.) Izzatnagar Bareilly U.P. 243122 as a Casual Mazdoor.
2. Shri Sadaghat Khan S/O Sri Nizawat Khan ages about 20 years R/O Village Rampura Mafi P.O. Bhojaura District Bareilly as a casual Mazdoor, presently is working under Kind Control Dr. M.Y. Khan Head of Division, Animal Nutrition Division, Indian Veterinary Research Institute (I.V.R.I.) Izzatnagar Bareilly U.P. 243122.

.....Applicants

Versus.

1. Union of India through Secretary Agriculture Ministry of Agriculture, Government of India Krishi Bhawan, New Delhi.
2. Director, Indian Veterinary Research Institute (I.V.R.I.) Izzatnagar Bareilly U.P. 24312.
3. Dr. M.Y. Khan, Head of Division Animal Nutrition Division, Indian Veterinary Research Institute (I.V.R.I.) Izzatnagar Bareilly U.P. 243122.
4. Dr. H.N. Pandey Scientist Incharge (Farm) Farm Section, Indian Veterinary Research Institute (I.V.R.I.) Izzatnagar Bareilly U.P. 243122

.....Contt-2/

5. L.P.Nautiyal, Live Stock Production Research
(C & B) Indian Veterinary Research Institute
(I.V.R.I.) Izatnagar, Bareilly U.P. 243122

WITH Respondents

O.A. No: 1507 of 1994

Deoki Nandan, ages about 25 years, S/O Sri Jwala Prasad
Class IV Labour, Indian Veterinary Research Institute,
Section Resident of Itauqua Beni Ram, Post Office
University Bareilly.

..... Applicant

Versus.

1. Director, Indian Veterinary Research Institute,
Izzatnagar, Bareilly.
2. Indian Veterinary Research Institute, Bareilly
through its Director.
3. Union of India through Ministry of Personnel,
Public Grievances and Pension, Department of
Personnel Training, North Block, New Delhi-1100011.

..... Respondents

WITH

O.A.No: 1463 of 1994.

Mahesh Pal S/O Sri Babu Ram R/O Gram Jiagania Bhagwant
Pur, Post-A bheyrajpur, District Bareilly.

..... Applicant

Versus.

1. Union of India through Director General Indian
Council of Agricultural Research, Krishi Bhawan
New Delhi.
2. Director Indian Veterinary Research Institute
Izzatnagar, Bareilly.
3. Prabhari Adhikari, Indian Veterinary Research
Institute Izzatnagar Bareilly.

..... Respondents

WITH

O.A.No: 1292 of 1994

Rajesh Kumar Yadav S/O Sri D.S. Yadav, 1140, Janakpuri,
District Bareilly.

..... Applicant

Versus.

1. Union of India through Director, Central Avian
Research Institute Izatnagar, Bareilly.
2. Administrative Officer, Central Avian Research
Institute, Izatnagar, Bareilly.

..... Respondents

.....Contt.-3/

WITH

O.A.No: 251 of 1993

Ganga Singh S/O Sri Angan Lal R/O Village Dharera Mafi
P.O. Bihar Mon Nagla, District Bareilly.

.....Applicant

Versus.

1. Union of India through the Secretary, Ministry of Agriculture Krishi Bhawan, New Delhi.
2. The Secretary, Indian Council of Agriculture Research New Delhi.
3. The Director, Central Avian Research Institute Division of Physiology & Reproduction Izatnagar- 243122.

.....Respondents

WITH

O.A.No: 1733 of 1993

1. Harish Chandra S/O Sri Ganesh Ram R/O Village Mohanpur Tirya, P.O. Mohanpur, Tehsil and District Bareilly.
 2. Akhtar Khan S/O Sri Ali Ahmad R/O Village Delapit, P.O. Izatnagar, Tehsil & District Bareilly.
 3. Narain Das, S/O Sri Ganesh Ram, R/O Village Mohanpur Tirya, P.O. Mohanpur, Tehsil & District Bareilly.
 4. Lala Ram, S/O Sri Badri Prasad, R/O Village Choti Vihar, P.O. Izatnagar, Tehsil & District Bareilly.
 5. Dharam Pal S/O Phaguni Lal, R/O Village Virpur Makruka, P.O. Surla, Tehsil & District Bareilly.
- (All at present working as Casual Mazdoor under kind control of Dr. H.N. Pandey Scientist incharge (Farm) Indian Veterinary Research Institute, Izatnagar, Bareilly U.P.

.....Applicants

Versus.

1. Union of India through Secretary, Agriculture Ministry, Government of India Krishi Bhawan, New Delhi
2. Director, Indian Veterinary Research Institute, (I.V.R.I.) Izatnagar, Bareilly.
3. Dr. H.N. Pandey, Scientist In-Charge, (Farm) Indian Veterinary Research Institute (I.V.R.I.) Izatnagar Bareilly.
4. Farm Manager, Farm Section, Indian Veterinary Institute, (I.V.R.I.) Izatnagar, Bareilly.

.....Respondents

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WITH

O.A.No: 10 of 1995

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1. Tula Ram S/O Roshanlal Jatav R/O Chhoti Bihar,
P.O. Izatnagar District Bareilly.
2. Rupchand s/o Ishwari Prasad Jatav R/O Village
Khoh P.O. Baraihpura District Bareilly.

.....Applicants

Versus.

1. Union of India through The Secretary, Indian
Council of Agricultural Research, New Delhi.
2. The Director, Indian Veterinary Research Institute,
Izatnagar, Bareilly U.P.

.....Respondents

O R D E R

26-12-97

Hon. Mr. S. Daya *A.M.*

Hon. Mr. D.V.R.S.G. Dattatreya *J.M.*

None for the applicant in all the O.A's. Sri N.P. Singh, Proxy-Counsel to Sri J.N. Tiwari and as counsel for the respondents in O.A.No. 1507/94 and OA No. 251/93 out of the bunch of 8 cases, is present. The order sheet shows that the learned counsel for the applicants have not been present or have not filed rejoinders for considerable period at time. Under these circumstances, the OA No. 1712/94, OA 1757/94, OA 1507/94, OA 1463/94, OA 251/93, OA 1733/93, OA 1292/94 and OA 10/95 are dismissed in default and for non-prosecution.

Sd.

J.M.

Sd.

A.M.